

मे अब तक 19 ऐसे मामले हो चुके हैं। ऐसे सभी मामलों की पुलिस को तुरन्त रिपोर्ट कर कर पेंसवी की जाती है।

Allotment of Sugar to Gujarat

1625. SHRI D. R. PARMAR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quotas of Sugar being allotted to the State of Gujarat since August, 1968 onwards ;

(b) whether the quota allotted for each month was supplied and lifted by the State Government regularly ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) A statement showing month-wise the quota of levy sugar allotted to Gujarat since August, 1968, is laid on the Table of the House. [Placed in Library. See No. LT—1457/69]

(b) Yes, Sir. Almost the entire quotas allotted were lifted by the State nominees regularly.

(c) Does not arise.

Risk Insurance for Journalists

1626. SHRI MUHAMMED SHERIFF : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the Indian Federation of Working Journalists has urged Government to make it obligatory for newspaper managements to institute risk insurance for journalists on duty ;

(b) if so, whether the workmen's Compensation Act will be suitably amended to incorporate the risk ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) Yes.

(b) and (c). The Working Journalists are not covered by the Workmen's Compen-

sation Act, 1923 and there is no proposal under Government's consideration at present to amend the Act so as to cover them.

Arrears of Telephone Revenue

1627. SHRI D. N. PATODIA :
SARI Y. A. PRASAD :
SHRI HUKAM CHAND
KACHWAI :
SHRI R. R. SINGH DEO :
SHRI D. B. RAJU :

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the total amount of telephone revenue which is lying in arrears in the country, State-wise ;

(b) the period for which this amount has been lying outstanding ;

(c) the share of Central Government offices out of this amount ; and

(d) what steps have been taken against the defaulters ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI SHER SINGH) : (a) Rs. 596.27 lakhs as on 1-3-69 for bills issued upto 30-11-68. A statement showing the break up of this amount according to P & T Circles/Districts is placed on the Table of the House. [Placed in Library. See No. LT—1458/69.]

(b) For varying periods from three months to about 14 years. A statement showing the outstanding relating to each year since 1955-56 is placed on the Table of the House. [Placed in Library. See No. LT—1458/69.]

(c) Rs. 1.98 crores approximately.

(d) Steps, such as, disconnection of telephones, personal contact with subscribers, and finally legal action, where necessary, are taken with a view to effecting recovery.

Rise in Price of Cotton

1628. SHRI D. N. PATODIA : Will

the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether the prices of cotton in India have been rising steadily ;

(b) whether the East Africa Cotton Association have prepared a crash programme for stepping up cotton output for the consideration of Government ;

(c) whether it has also been suggested that the import of cotton to be resorted to in order to bring down the prices of cotton in India ; and

(d) if so, what are the details of the crash programme and what steps have been taken to keep the rise in prices under check ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir. But from a broader perspective, the rise in cotton prices is in line with the phenomenon of the general rise in commodity prices.

(b) No, Sir.

(c) Yes, Sir.

(d) No details of crash programme prepared by East African Cotton Association are available. To check the rise in prices of cotton, besides the import of cotton the following measures, have been taken during 1969.

- (i) The credit levels in case of cotton traders were reduced with effect from 3rd May, 1969.
- (ii) Stock levels were reduced by one month with effect from 18th June, 1969.

काश्मीर में तिब्बती शरणार्थी

1629. श्री रघुवीर सिंह शास्त्री : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मई, 1969 में प्रधान मंत्री को एक विज्ञापन प्रस्तुत किया गया था जिसमें काश्मीर में तिब्बती शरणार्थियों की दुर्दशा की

और सरकार का ध्यान आकर्षित किया गया था ; और

(ख) यदि हां, तो इस सम्बन्ध में सरकार द्वारा क्या कार्यवाही की गई है ?

श्रम, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) और (ख). मई, 1969 में, लद्दाख में बौद्धों के प्रतिनिधियों द्वारा एक ज्ञापन प्रधान मंत्री को प्रस्तुत किया गया था जिसमें अन्य बातों के साथ-साथ यह कहा गया था कि लद्दाख में शरणार्थियों की दशा बड़ी दयनीय है और अन्य स्थानों में बसाये गये शरणार्थियों की तुलना में अत्यन्त प्रतिकूल है और यह भी कहा था कि शरणार्थियों को भारत में अन्य स्थानों में न भेजा जाये किन्तु उनका लद्दाख में ही पुनर्व्यवस्थापन किया जाना चाहिए। तिब्बत से आये शरणार्थियों को लद्दाख में पुनर्व्यवस्थापन देने के लिये जो योजनाएँ पहले तैयार की थीं वे सिंचाई सुविधाओं के अभाव में अधिक प्रगति नहीं कर सकीं। सरकार ने उनके ज्ञापन पर विचार किया है और उपयुक्त स्थानों के सम्बन्ध में नई योजनाएँ, जम्मू तथा काश्मीर सरकार के परामर्श से, तैयार की जा रही हैं।

राजस्थान के लिए शक्तिशाली ट्रांसमिटर

1630. श्री रघुवीर सिंह शास्त्री : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में शक्तिशाली ट्रांसमिटर स्थापित करने का कार्य बहुत धीमी गति से चल रहा है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) यह कार्य कब तक पूरा हो जाने की सम्भावना है ?

सूचना तथा प्रसारण मंत्रालय और संचार विभाग में राज्य मंत्री (श्री इ० कुं० गुजराल) : (क) और (ख). जोधपुर में